

एक व्यक्ति को, जो सम्भलपुर से चालीस मील की दूरी पर बारगढ़ गांव में पैराशूट से उतरा था, खोज रही थी ;

(ख) क्या यह भी सच है कि यद्यपि यह व्यक्ति गिरफ्तार कर लिया था फिर भी पुलिस इंस्पेक्टर की लापरवाही के कारण वह भाग निकला ;

(ग) सम्बन्धित व्यक्तियों के विरुद्ध अब तक की गई जांच का ब्योरा क्या है; और

(घ) उक्त पुलिस इंस्पेक्टर के विरुद्ध उसकी लापरवाही के लिए क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

(ग) बारगढ़ नगर के एक व्यक्ति ने स्थानीय पुलिस को सूचित किया था कि उसने नगर में एक अनजान विदेशी को पाया और उस विदेशी की पोशाक तथा सामान से उसे सन्देह हुआ कि वह एक पैराशूट से उतरा है। इस विषय पर जांच से यह बात प्रमाणित नहीं हुई। तथापि बाद में वैद्य-यात्रा-दस्तावेजों सहित एक जर्मन पर्यटक सम्बलपुरा से झारसा-गुडा रेलवे स्टेशन पर पहुंचा ।

(घ) प्रश्न नहीं उठता ।

FREE AND COMPULSORY EDUCATION
IN TRIPURA

5125. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 1309 on the 26th July, 1968 and state:

(a) the reasons, if any, which have been assigned by the Tripura Government for not being able to provide for free and compulsory education for all children upto the age of fourteen years in pursuance of Article 45 of the Constitution;

(b) whether any steps are being taken to comply with the said Directive Principle forthwith; and

(c) when it would be possible to do so?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):

(a) to (c). Education in Tripura is already free up to VIII Class which virtually means free education up to the age of fourteen years, but it has not been made compulsory for the following reasons:—

(i) Special problems of territory arising as a result of population consisting mainly of displaced persons from East Pakistan and economically backward tribal communities.

(ii) Penal provisions for default are likely to cause hardship to the people.

The Administration is at present engaged in expanding educational facilities so as to bring them within easier reach of all the children before making education compulsory. It is, however, not possible to say as to when compulsion would be introduced.

DISMANTLING OF LABORATORY FOR
FINGERPRINTS IN DELHI

5126. SHRI VIRENDRAKUMAR SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the laboratory in the capital where fingerprints of the suspects are checked is being dismantled;

(b) whether it is also a fact that it is the only laboratory of its type in the capital; and

(c) if so, the arrangements which are being made for the time being for checking the finger impressions of the suspects, and plans for future?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA): (a) to (c). There is no